GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

RAJYA SABHA
UNSTARRED QUESTION NO. 2922

Answered on Tuesday the 29th March, 2022/Chaitra 8, 1944(Saka)

Amount due towards Tamil Nadu under 14th Finance Commission

2922. SHRI P. WILSON:

Will the Minister of FINANCE be pleased to state:

(a) the action taken under 14th Finance Commission which has come to an end on 31-03-2020, the amount retained towards performance grant (20%) totaling to more than 1500 crores (rural and urban) is not paid to Government of Tamil Nadu despite achieving the requirement including the existence of local bodies in rural and urban areas in accordance with the Act as well the elected bodies of rural and urban are in place;

(b) when will the amount be released in order to ensure that local bodies can conduct various welfare activities in Tamil Nadu; and

(c) if so, the details thereof, and if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) to (c) The performance grants recommended by the 14th Finance Commission were released to States including Tamil Nadu for both the Rural and Urban Local Bodies based on fulfillment of conditions laid down by the Commission, constitution of local bodies by States and recommendations of the Nodal Ministry.

The 14th Finance Commission award period ended on 31-3-2020. From 1st April, 2020 onwards, grants to Rural and Urban local bodies are being released as per the recommendations of the 15th Finance Commission to all States including Tamil Nadu. The Government of India has released 15th Finance Commission recommended Rural and Urban local bodies grant amounting to a total of Rs. 8903 crore to Tamil Nadu for the years 2020-21 and 2021-22 [upto 23-3-2022]. Besides, Rs. 805.93 crore has been released to Tamil Nadu during 2021-22 as grants for Health Sector to local bodies for upgradation of primary health care facilities in rural and urban areas.

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